

Annexure – 7

Name of the corporate debtor: INOX TUBES PRIVATE LIMITED ; Date of commencement of CIRP : 10.11.2023, List of creditors as on: 25.12.2023

List of operational creditors (Government dues)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Govt.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% Of voting share in CoC, if applicable					
1.	INCOME TAX DELHI	Income Tax Ward 12(1), New Delhi, Room No.143, C.R. Building, New Delhi-110002 Delhi.ito12.1@incometax.gov.in	22.11.2023	3273450	3273450	Statutory dues	No	-	-	-	-	-	-
2.	The Assistant commissioner, Central Goods & Service Tax	Ward No.5, Mandi Kotli, Opposite Government Hospital, Samba, Jammu & Kashmir Cgstdivtech.samba@gov.in	18.12.2023	20930000	20930000	Statutory Dues	No	-	-	-	-	-	-